

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

O.A. No.482/2007

Lucknow, this the 22nd day of May, 2008

**HON'BLE SHRI JUSTICE KHEM KARAN, VICE CHAIRMAN
HON'BLE SHRI SHAILENDRA PANDEY, MEMBER (A)**

Alok Kumar Sharma
aged about 27 years
s/o Shri Amar Nath Sharma
r/o Village Kithuri
Post: Munderwa
District: Basti.

Applicant

(By Advocate: None)

Versus

1. Union of india through
Chief Post Master General
U.P. Circle
Lucknow - 226 001.
2. Assistant Director Recruitment
Office of Chief Post Master General
U.P. Circle
Lucknow - 226 001.
3. The Post Master General
Gorakhpur Region
Gorakhpur.
4. Superintendent of the post offices
Basti.

Respondents

(By Advocate: Shri S.N. Mishra).

ORDER (Oral)

By JUSTICE KHEM KARAN, VICE CHAIRMAN:

None appears for the applicant even on second call. Shri S.N. Mishra, appears for the respondents. The OA is therefore, dismissed in default and for non-prosecution.

(Shailendra Pandey)
Member (A)

(Justice Khem Karan)
Vice Chairman

/nsn/